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Title: Papers laid on the Table by Ministers.

MR. DEPUTY-SPEAKER: Now Papers to be laid on the Table of the House. Shri Sharad Pawar.

THE MINISTER OF AGRICULTURE AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD PAWAR): Sir, I beg to lay on the Table --

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 2010-2011.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 2009-2010, together with Audit Report thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (ii) of (1) above.

(Placed in Library, See No. LT-3914/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Sir, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Bureau of India Standards, New Delhi, for the year 2009-2010 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bureau of India Standards, New Delhi, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-3915/15/11)

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section (3) of the Essential Commodities Act, 1955:-

- (i) G.S.R.1040(E) published in Gazette of India dated 31st December, 2010 imposing stockholding and turnover limits on dealers of sugar and Khandsari.

(Placed in Library, See No. LT-3916/15/11)

(ii) The Sugar (Price Determination for 2010-2011 Production) Order, 2011 published in Notification No. G.S.R.35(E)/Ess. Com./Sugar in Gazette of India dated 18th January, 2011.

(iii) The Sugar (Price Determination for 2009-2010 Production) Amendment Order, 2011 published in Notification No. G.S.R.36(E)/Ess. Com./Sugar in Gazette of India dated 18th January, 2011.

(Placed in Library, See No. LT-3917/15/11)

(iv) G.S.R.72(E) published in Gazette of India dated 8th February, 2011 imposing stockholding and turnover limits on bulk consumers of sugar.

(Placed in Library, See No. LT-3918/15/11)

(v) S.O.3060(E) published in Gazette of India dated 30th December, 2010 making certain amendments in the

...(Interruptions)

12.02 hrs

*At this stage, Shri C. Sivasami and some other hon. Members came
and stood on the floor near the Table.*

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): Sir, on behalf of Shri Gurudas Kamat, I beg to lay on the Table to lay on the Table –

(1) A copy the Indo-Tibetan Border Police Force, Telecommunication Cadre (Group 'B' and 'C' posts) Recruitment Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R.1019(E) dated 28 December, 2010 under sub-section (3) of section 156 of the Indo-Tibetan Border Police Force Act, 1992.

(Placed in Library, See No. LT-3920/15/11)

(2) A copy each of the following Notification issued under Indo-Tibetan Border Police Force Act, 1992:-

(i) G.S.R. 1017(E) published in Gazette of India dated 28th December, 2010 containing Corrigendum to the Notification No. G.S.R. 287(E) (Hindi and English versions) dated 6th April, 2010.

(Placed in Library, See No. LT-3921/15/11)

(ii) G.S.R. 1018(E) published in Gazette of India dated 28th December, 2010 containing Corrigendum to the Notification No. G.S.R. 584(E) (in Hindi version only) dated 6th July, 2010 issued under Indo-Tibetan Border Police Force Act, 1992.

(Placed in Library, See No. LT-3922/15/11)

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